

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH
MA No.89/94 & OA No.1889/91

NEW DELHI THIS THE 13TH DAY OF JANUARY, 1994.
MR.JUSTICE S.K.DHAON VICE-CHAIRMAN(J)
MR.B.K.SINGH, MEMBER(A)

Shri Anang Pal
S/o Shri Hari Ram
r/o 5-A Madan Pur Khader
New Delhi-110044

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Applicant

ADVOCATE SHRI M.M.SUDAN.

(S)

vs.

1. Director General
Council of Scientific & Industrial Research
Rafi Marg, New Delhi-110001.
2. Joint Secretary(Admn.)
Council of Scientific & Industrial Research
Rafi Marg, New Delhi.
3. Sh.Pooran Pal
Hindi Officer,
Council of Scientific & Industrial Research
Rafi Marg, New Delhi.

... Respondents

ORDER(oral)

MA No.89/94

Misc.Application allowed.

OA No.1889/91

In view of the order passed in MA No.89/94,
this OA is dismissed as withdrawn.

(B.K.SINGH)
MEMBER(A)

(S.K.DHAON)
VICE-CHAIRMAN(J)

SNS